

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1260/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: Atul Gupta & Anr
Vs
Unitech Ltd.

SECTION OF THE COMPANIES ACT: 433(e),(f)& 434(1)(a)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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ORDER

Delisted in view of the order already passed on 21.02.2017.

Sd-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd-
(R. VARADHARAJAN)
MEMBER (J)